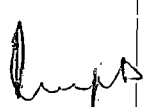
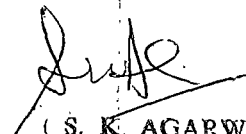
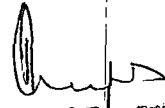


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C.A.T. Bench, Jaipur

Date of Order	Orders
27.3.2002	Mr. P.P. Mathur - Counsel for appl. Mr. S.S. Hassen - Counsel for resp. The Counsel for the respondents Submits that a writ petition was filed against the order passed by this Tribunal to which the Hon'ble High Court passed stay order. He seeks 4 weeks time to file copy of the stay order and reply to the Contempt Petition. May be listed from 3.5.2002.  A. P. NAGRATH ADMINISTRATIVE MEMBER  (S. K. AGARWAL) Judicial Member
3.5.2002	None present for the applicant Mr. S.S. Hassen, Counsel for the respondents Learned Counsel for the respondents pointed out that order dated 15.9.2000 passed in OA No. 303/95 has been stayed by the Hon'ble High Court in the writ petition filed by the respondents. In view of this development, this CP does not survive and accordingly it is dismissed. Notices issued are discharged.  A. P. NAGRATH ADMINISTRATIVE MEMBER  (P. P. GARGI) VICE CHAIRMAN

Reply not
filed.

Received copy
of
petition
from S.S. Hassen
on 6/5/02
copy sent to
applicant
with 986
dated 9.5.02